

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-08/2017/12013/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kalyanjit Saikia,  
Member, MACT, Nagaon.

Dated Guwahati, the <sup>th</sup> 15 December, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/2177 Dated 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.12.2023, along with station leave permission, from the evening of 09.12.2023 till the morning of 12.12.2023**, as prayed for. The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-08/2017/12014-12015/A, dated , 15-12-23**  
Copy to:

1. The District & Sessions Judge, Nagaon.
- ✓ 2. The Project Manager, Gauhati High Court.

*S.P.*  
**JT. REGISTRAR (VIGILANCE)**